

Central Administrative Tribunal

Principal Bench, New Delhi



O.A. No.644/2020
 M.A. No.832/2020
 M.A. No.833/2020

Thursday, this the 5th day of March 2020

**Hon'ble Sri Justice L. Narasimha Reddy, Chairman
 Hon'ble Sri A. K. Bishnoi, Member (A)**

1. Nafees Ahmad, aged 45 years, B
 s/o sh. Abdul Waheed
 working as Superintendent in Department of
 W & C Development, Govt. of NCT of Delhi
 r/o C-23/7, 8th Street Okhla Vihar, New Delhi 25
2. Dharmendra Prasad, aged 48 years, B
 s/o Sh. K C Prasad Nuniya
 working as Superintendent in Department of
 W & C Development, Govt. of NCT of Delhi
 r/o A-113, Delhi Govt. Officers Residential Complex
 Type III, Shalimar Bagh, Delhi – 88
3. Manoj Kumar Chandra, aged 44 years, B
 s/o Sh. Ram Het
 working as Superintendent in Department of
 W & C Development, Govt. of NCT of Delhi
 r/o F 301, Ashiyana Building
 Lane 7, Pandav Nagar, Delhi – 91
4. Pankaj Kumar Verma, aged 47 years, B
 s/o Sh. Chander Bhan
 working as Superintendent in Department of
 W & C Development, Govt. of NCT of Delhi
 r/o Flat No.117, Pkt. E-3, Sector 18, Rohini
 Delhi – 89
5. Ms. Savita Malik, aged 44 years, B
 w/o Sh. Satish Malik
 working as Superintendent in Department of
 W & C Development, Govt. of NCT of Delhi
 r/o B-1, 208, Varun Apartment, Sec 9
 Rohini
6. Ms. Inderpreet Pathak, aged 53 years, B
 w/o Sh. Naveen Chandra Pathak



working as Superintendent in Department of
W & C Development, Govt. of NCT of Delhi
r/o 243, Sector 12, Pkt 8, Survodaya Apartment
Dwarka

..Applicants

(Sri Yogesh Sharma, Advocate)

Versus

1. Govt. of NCT of Delhi through the Chief Secretary
New Sectt, Govt. of NCT of Delhi
2. The Principal Secretary
Department of Social Welfare & Women & Child
Development, Govt. of NCT of Delhi
GLNS Complex, Delhi Gate
Delhi

..Respondents

(Ms. Esha Mazumdar, Advocate)

O R D E R (ORAL)

Justice L. Narasimha Reddy:

The applicants are working as Superintendent in the Govt. of NCT of Delhi, the 1st respondent herein. It is stated that they acquired eligibility to be considered for promotion to the post of Senior Superintendent on completion of eight years of service, and despite that, the respondents are not taking any steps. It is also stated that there are as many as eight vacancies available now.

2. We heard Sri Yogesh Sharma, learned counsel for applicants and Ms. Esha Mazumdar, learned counsel for respondents, at the stage of admission.



3. The applicants state that they became eligible to be considered for promotion in the year 2018 itself on completion of eight years of service in the present post. That fact, however, by itself, does not confer the right upon them. At the same time, the respondents are under obligation to take steps for promotion to the post in case the vacancies exit and qualified persons are available. The stagnation in the feeder category would have its own adverse impact with the administration.

4. We, therefore, dispose of the O.A. directing the respondents to take necessary steps for promotion to the post of Senior Superintendent, within three months from the date of receipt of a copy of this order.

5. M.As. shall stand disposed of.

There shall be no order as to costs.

March 5, 2020
/sunil/